

28.09.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 28.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 1607/2011	SURENDRA KUMAR AGARWAL Vs MCGM	Arguments
2	Suit No. 6126/2003	DEV DARSHAN CHS LTD ORS Vs MS.ELLORA CONSTRUCTION CO ORS B.M.C.	Arguments
3	Suit No. 343/2005	MUSAKHAN MADANKHAN Vs B.M.C.	R/E
4	Suit No. 2784/2006	SHRI MOHAMMED SHARIF Vs B.M.C. ORS.	R/E
5	Suit No. 237/2009	Renuka K. Shetty Vs B.M.C.	R/E
6	Suit No. 1658/2009	RAGHUNATH SHANKAR KANU Vs B.M.C.	R/E
7	Suit No. 1290/2015	Ramashray Singh Vs 1.MCGM 2.Senior Inspector Lincese	R/E
8	Suit No. 2253/2015	Sachin M. Madhwani Vs 1.The MCGM 2.Medical Officer of Health	NM FOR HEARING
9	Suit No. 668/2012	MR. SHYAM R. SHIRKE Vs MCGM AND ANR.	For taking Steps
10	Suit No. 755/2012	MR. SHYAM R. SHIRKE Vs MCGM AND ANR.	For taking Steps

**Sheristedar
(CR No.05)**

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Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 314/2010	ARVIND KHARAGMAL LODHA Vs B.M.C ORS	Arguments
2	Suit No. 1700/2010 ch/s. 87/2020 NM. 699/2010	BHARAT BRAHMADUTA SINGH Vs B.M.C	Arguments
3	Suit No. 2834/2010	PRAKASH LALCHAND KHATWANI AND ANR Vs THE MUNICIPAL CORPORATION OF GR.BOMBAY	R/E.
4	Suit No. 1132/2011	SHRI. NITIN N. GOEL Vs M.C.G.M	R/E.
5	Suit No. 1133/2011	SHRI. NITIN N. GOEL Vs M.C.G.M	R/E.
6	Suit No. 1751/2012 NM. 4838/2017	MOHAMMED ALIAK PATEL Vs M.C.G.M.	Nm Arguments
7	Suit No. 1932/2014 NM. 2450/2014	SMT. SWATI SUBHASH SURVE Vs MCGM	Nm Arguments
8	Suit No. 1521/2016 NM. 2770/2016 NM. 792/2018	1.Miss. Bepsy Hakim 2.Mrs. Shirin Vikas Mahapuskar 3.Miss. Faith Wadia Vs 1.MCGM 2.Ward Officer/Asst. Municipal Commissioner 3.Office of Assistant Engineer 4.Mrs.Rama Tiwari	Nm Arguments
9	Suit No. 1596/2017 NM. 2489/2017	Andul Kader Mahmud Dinath Vs 1. Designated Officer 2. MCGM	Nm Arguments
10	Suit No. 1116/2018	Mr. Manish Premji Gala Vs MCGM	Nm Arguments

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30-09-2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 30.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 1203/2009	MAHANDRAKUMAR VAJANI ORS Vs SHANKAR KRISHNA SHETTY	Arguments
2	Suit No. 1628/2009	BHAICHAND AMOLUK CO Vs B.M.C	Arguments
3	Suit No. 1071/2020	Jamil Andul Latif Bhamla Vs MCGM	Arguments
4	Suit No. 1239/2012	KESHAVJI KARA CHHEDA Vs M.C.G.M	R/E.
5	Suit No. 1508/2012 NM. 1093/2020	RAISA BEGAM IBANEHASAN ARAFI Vs MCGM	R/E.
6	Suit No. 2214/2012	PRAMOD HARICHANDRA PINGLE Vs JITENDRA H PINGLE AND ORS	R/E.
7	Suit No. 5177/2012	MR. AGHA AFTAB KHAN Vs MCGM	R/E.
8	Suit No. 834/2013	KOTAK STORES Vs ASST. COMMISSIONER D WARD MCGM	Nm Arguments
9	Suit No. 1806/2016 NM. 3162/2016	Mr. Shantilal C. Mehta Vs MCGM	Nm Arguments
10	Suit No. 866/2017 NM. 2564/2018	Kodava Ganapati Janaki Vs MCGM	Nm Arguments

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01.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01.10.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 310/2009	Mr. Kundarur Nagraj Mahable Shet Vs Mr. Gulambhai Gheewala Ors	R/E.
2	Suit No. 2662/2010	UNITED SPIRITS LTD Vs MUNICIPAL CORPORATION OF GR.MUMBAI AND ANR	R/E.
3	Suit No. 2441/2011	NEW AKASH GANGA CHS LTD Vs MCGM AND ORS.	R/E.
4	Suit No. 1323/2015	Mr.Amin Aziz Patel Vs 1.MCGM 2.Designated Officer Assistant Engineer	R/E.
5	Suit No. 3176/2019 NM. 4596/2019	Nasir Jamal Shaikh Vs MCGM	Directions
6	Suit No. 956/2020	Shirin Boman Famararzi Vs MCGM	Directions
7	Suit No. 2817/2015	Mr. Mahendra Kumar Basudeo Jhajharia Vs 1.MCGM 2.The Assistant Commissioner 3.The Assistant Engineer	W/S.
8	Suit No. 212/2016	Ansarul Haque Siddiqui Nazir Ahmed Vs MCGM	W/S.
9	Suit No. 2191/2006 NM. 4641/2019	YASMIN SAMIR KURESHI ORS Vs B.M.C.	NM FOR HEARING
10	Suit No. 1747/2011 NM. 1073/2020	SMT SUSHILA VASU SUVARNA Vs MCGM	NM FOR HEARING

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03-10-2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03.10.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 1194/2010	MAQSUD NAWAZ CHASMAWALLA Vs B.M.C	R/E
2	Suit No. 1681/2010	SHRI JARIQ JAFRANI Vs B.M.C.	R/E
3	Suit No. 1715/2011	MOHAMEDALI ABDUL KADAR AND ANR. Vs MCGM AND ANR.	R/E
4	Suit No. 572/2016	Sanjay Bhagwan Wadekar Vs 1.MCGM 2. The Asst. Engineer 3. Ketan M. Shah	ARGUMENTS
5	Suit No. 573/2016 Ch/s. 1463/2019	Sanjay Bhagwan Wadekar Vs 1.MCGM 2. The Asst. Engineer 3. Ketan M. Shah	ARGUMENTS
6	Suit No. 2515/2017	Vijay Nagindas Acharya Vs 1.MCGM 2.Asst. Municipal Commissioner 3.M/s.Scecon Consultancy Services	For taking Steps
7	Suit No. 1102/2018	1. Shaikh Abdul Malik Abdul Rub and Ors. Vs 1.Shaikh Kifayatullah Karamatullah and Ors.	For taking Steps
8	Suit No. 1775/2014	TRANS BLASCO CONTAINERS PVT LTD Vs 1. MCGM 2. MRS. GULSHAN ROHINTON IRANI	NM ARGUMENTS
9	Suit No. 3423/2014	Kum.Rohini Devi Alias Rohini Singh Vs B.M.C and Ors.	NM ARGUMENTS
10	Suit No. 862/2016 NM. 3941/2019 NM. 1671/2016 Ch/s. 1415/2019	Mrs. Gulshan Rohinton Irani Vs 1.Mumbai Municipal Corporation 2.The Asst. Municipal Commissioner 3.The Assistant Engineer	NM ARGUMENTS

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